

1	2	3	4	5
10.	<b>Tamil Nadu</b>		3820.00	1910.000
42.	Kumara palayam	Cauvery		
43.	Bhawani	Cauvery		
44.	Erode	Cauvery		
45.	Trichy	Cauvery		
46.	Palli Palayam	Cauvery		
(A)		Total :	74199.63	37099.81
(B)	State share on 50 : 50 basis		37099.81	
(C)	Add 5% of cost of works only towards expenditure on establishment Research & Development and Monitoring		3009.22	
(A+C)	total estimated cost (74199.63+3009.22)		77208.85	
(D)	Central Share		40109.03	

#### Irregularities in I.V.R.I.

600. SHRI SANTOSH KUMAR GANGWAR : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Government are aware of the complaints regarding alleged irregularities in purchase of foreign journals in Indian Veterinary Research Institute, Izzat Nagar, Bareilly, and

(b) if so, the nature of irregularities noticed and the action taken in this regard?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) Yes, Sir.

(b) The investigation of R.C. 22(A)/95-CBI/LKO PURCHASE OF FOREIGN JOURNALS is being conducted by the CBI, Lucknow. The relevant record for the purchase of foreign journals during 1987 to 1994, has been sent to CBI for necessary action. As a follow up reply, the concerned CBI office has recently informed that the matter is still under investigation.

[English]

#### Cane Pricing Policy

601. SHRI NARAYAN ATHAWALAY : Will the Minister of FOOD be pleased to state :

(a) whether the cane stock with the farmer are mounting year after year in the sugar producing States because of un-realistically cane prices fixed by the State Government rendering sugar mill unviable while Khansari units purchase cane at much lower price than fixed by the State Government;

(b) if so, the position of cane stock and prices fixed/revised during each of the last three years, State-wise;

(c) whether the Government have received representations from the Sugar Producing State

Governments/Associations/Federation of Sugar Mills regarding evolving of rationalistic/pragmatic sugarcane pricing policy;

(d) if so, the details thereof;

(e) the reaction of the Government thereto; and

(f) the details of comprehensive action plan worked out to resolve the issue of cane pricing/stock in the interest of healthy growth of the sugar industry?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) : (a) and (b). During 1994-95 the production of sugarcane was 2712 lakh tonnes as compared to 2297 lakh tonnes in 1993-94. Cane production for 1995-96 is estimated to be about 2673 lakh tonnes.

In spite of the fact that the Central Government fixes Statutory Minimum Price of Sugarcane payable by sugar factories to cane growers, the State Governments also announce their own State Advised Prices which is payable by the sugar factories located in the respective States Advised Prices of cane are very high which create difficulties for the sugar industry in the State. The State Advised Prices of sugarcane in respect of some of the sugar producing states may be seen at the statement attached.

(c) to (f). The views of State Governments, The National Federation of Cooperative Sugar Factories and Indian Sugar Mills Association have been considered by the Govt. with regard to sugarcane pricing policy. The question was first considered in the meeting of the Sugar Ministers of the State Governments held in February, 1994 when it was decided to constitute a committee of the Sugar Ministers of five major sugar producing States (U.P., Maharashtra, Punjab, Karnataka and Tamil Nadu) under the Chairmanship of the Sugar Minister of U.P. This Committee submitted its report in April, 1995 recommending, inter alia, constitution of a National Pricing Board for the purpose. The question of

setting up of this Board was considered in the Conference of Sugar Ministers of all the sugar producing States held on 6.5.1995. It was decided in that Conference to obtain detailed views of all the Sugar producing states before constitution of the proposed Board. All the State Governments were accordingly requested to furnish their views in this regard to this Ministry. Views of the Government of Maharashtra are awaited.

#### STATEMENT

Range of State Advised Prices of Sugarcane in Some of The States

State	(Rs. per Quintal)		
	1993-94	1994-95	1995-96
U.P.	50 to 61	66 to 70	70 to 74
Bihar	53.50 to 56.50	66 to 70	71 to 75
Punjab	58 to 62	68 to 72	73 to 77
Haryana	56 to 60	66 to 70	70 to 75
Rajasthan	50 to 54	57 to 66	64 to 67
Karnataka	45 to 65	60 to 70	58 to 72

#### Backlog of SC/ST posts

602. SHRI K.D. SULTANPURI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the backlog of SC, ST and OBC posts in the Ministry of Home Affairs and its subordinate/attached offices;

(b) steps taken by the Government to fulfil this backlog; and

(c) the time by which the backlog is likely to be fulfilled?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (c). The backlog of reserved vacancies in the Ministry of Home Affairs and its attached/subordinate offices is 374 for Scheduled Castes and 514 for Scheduled Tribes.

A special Recruitment Drive has been launched for clearing the backlog of vacancies reserved for Scheduled Castes and Scheduled Tribes. This drive will end on 31.3.1997.

Information relating to the Other Backward Classes is being collected.

[Translation]

#### Looting of Buses

603. SHRI BACHI SINGH RAWAT (BACHDA) : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether a U.P. Roadways night service bus plying from Delhi to Vageshwar (district-Almorah, U.P.) was looted on its way during the month of October,

1996 and subsequently the robbers were killed in the police encounter;

(b) whether the night service buses plying from Delhi to various places of Uttar Pradesh have become the victims of robberies during the last one year;

(c) if so, the details thereof;

(d) the details of the steps taken by the Government to stop such incidents and relief provided to the victims; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (e). Information is being collected and will be laid on the table of the House.

[English]

#### National Watershed Development Project

604. SHRI SHANTILAL PARSOTAMDAS PATEL : SHRI DINSHA PATEL :

Will the Minister of AGRICULTURE be pleased to state :

(a) the details of funds released by the Central Government under National Watershed Development Project for the rainfed areas during the last five years, State-wise;

(b) whether all the State Governments have utilised the Central assistance to the satisfaction of the Union Government;

(c) if not, the details thereof and the reasons therefor;

(d) whether the Government propose to review the scheme and issued any guidelines in this regard; and

(e) if so, the details thereof?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) to (c). Statement showing the statewise release and utilisation of funds during the last five years under National Watershed Development Project for Rainfed Areas (NWDPPRA) is given in the statement enclosed.

The utilisation of funds in some States has not been satisfactory. The main constraints for slow utilisation of funds by the State Governments are delay in receipt of funds by the implementing agencies, and implementation involving a number of line Departments.

(d) and (e). The Government reviews the scheme from time to time through the meetings of National Watershed Development Policy and Implementation Committee (NWDPIC), National Reviews, Regional reviews and State Level Reviews and issues guidelines to the States on the basis of the reports received.